

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 26th March, 2019

No. HC.VII-167 (Pt.-V)/2014/1504/A ### Hon'ble the High Court has been pleased to nominate the following Judicial Officer to participate in a ***Training of Trainers (TOT) Programme*** for Master Trainers, scheduled to be held on ***30th – 31st March, 2019 at the Delhi Judicial Academy, Delhi***

Sl. No.	Name & Designation	Contact Details
1.	Dr. Manash Baruah, Judge, Designated Court, Assam, Guwahati (working as Faculty, Judicial Academy, Assam)	Mob. No. -094354-87959 e-mail : rbaruah22@gmail.com

The Officer is to attend the programme accordingly.

By order,
Sd/- Dhrupad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-V)/2014/1505 - 1516/A dated 26.03.2019
Copy forwarded for information and necessary action to:

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.
3. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Director, Delhi Judicial Academy, New Delhi.
6. The Director, Judicial Academy, Assam
7. Shri A. Ramesh Babu, Member (Human Resources), eCommittee, Supreme Court of India.
8. Dr. Manash Baruah, Judge, Designated Court, Assam, Guwahati (working as Faculty, Judicial Academy, Assam)

It is for information of the nominated participant that the programme is organized by the eCommittee, Supreme Court of India for the Master Trainers (Judicial Officers who had been trained by the eCommittee, Supreme Court of India) on the latest software applications developed by the eCommittee, Supreme Court of India.

Boarding and Lodging for the participating Master Trainers will be provided at the Delhi Judicial Academy.

The nominated participant is requested to share his tour itinerary to the eCommittee, Supreme Court of India through email to ecommittee@aij.gov.in at the earliest.

9. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
10. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
11. CA to the Registrar General, Gauhati High Court, Guwahati.
12. Office file.

26/3/19
Registrar (Judicial)
26-03-19